

**DIVISION BENCH**

**O-134**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/174(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>nd</sup> July, 2021, 10:30 A.M**

Name of the Company	LOK REALTORS PRIVATE LIMITED AND ORS.		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

1. Ms. Jyoti Mondal, PCA ] For petitioners
2. Swati Bajaj, PCS ]
  
1. Mr. Harihara Sahoo, Joint Director ] For RD(ER)

**ORDER**

1. Ld. Counsel for the petitioners present. Mr. Harihara Sahoo, Joint Director from the Office of the RD(ER) representing the Central Government present.
2. Heard. Reserved for orders.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.

